

Plans to divide Country into Geographic and Demographic Zones

2798. SHRI B. V. NAIK: Will the Minister of PLANNING be pleased to state:

(a) whether any attempt has been made to tailor plans to geographically contiguous and homogenous zones in preference to political entities like linguistic States;

(b) if so, the number and nature of zones or regions in which this country is divided; and

(c) if the answer to (a) is in the negative, whether any steps are proposed to be initiated to divide the country scientifically into geographic and demographic zones and leave the micro-planning within the confines of the zonal plans rather than the State plans?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) No, Sir.

(b) Does not arise.

(c) While plans are generally formulated State-wise, in a few cases, attempt has been made to identify well-defined resource regions and project development possibilities therein for use in formulation of plans at the State level.

Sufferings of Unrecognised Schedule Tribe Population

2799. SHRI RAM PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the unrecognised Scheduled Tribe population has suffered heavily in educational, economic and political spheres for many years because of area restriction;

(b) whether the tribal welfare schemes included in the 20-point Programme have also paid attention towards the tribals who reside outside the Scheduled areas; and

(c) if so, the scheme in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) In respect of some States, the Scheduled Tribes have been specified in relation to certain areas in the State. Certain schemes, therefore, can be extended to those communities only which are included in the Schedule. However, a large number of programmes which are meant for weaker sections of the Community benefit all sections whether they are scheduled or not.

(b) and (c). The benefits of the 20-Point Economic Programme are extended equally to the tribals living within the Scheduled Areas or outside. The main schemes, under the 20-Point Programme, which will particularly benefit the Scheduled Tribes are as under:—

(1) Implementation of agricultural land ceiling and speedier distribution of surplus land and compilation of land records.

(2) Stepping up of provision of house-sites for landless and weaker sections.

(3) Bonded labour, wherever it exists, being declared illegal.

(4) Plan for liquidation of rural indebtedness. Legislation for moratorium on recovery of debt from landless labourers, small farmers and artisans.

Scheme for providing Employment opportunities to Educated Unemployed in Haryana

2800. SHRI RAM PRAKASH: Will the Minister of PLANNING be pleased to state:

(a) whether any scheme for providing employment opportunities for the educated unemployed in the State of Haryana has recently been sanctioned by the Planning Commission; and

(b) if so, the main features thereof and the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) and (b). Employment opportunities to the educated unemployed will be provided in the State of Haryana, primarily through the implementation of the Plan programmes for different sectors, as in other States. Further, two schemes, with an outlay of Rs. 2 lakhs, were also included in the Annual Plan proposals for 1976-77 of that State under the small scale Industries' sector. According to the State proposals, these schemes aim at providing necessary training and assistance to the technical entrepreneurs and educated unemployed. These schemes were proposed to be implemented during the year 1976-77. These schemes were agreed to.

**Orders, with Braithwaite & Co
Calcutta**

2801 SARDAR SWARAN SINGH SOKHI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Braithwaite & Co., Calcutta a public undertaking unit is short of work orders,

(b) the reasons why the company is short of Railway wagons orders,

(c) whether sufficient orders for manufacture of Army Road Trailors have been placed for diversification, and

(d) the steps Government propose to take to feed the company with

sufficient orders so that production does not fall?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) In certain sectors of production the order book is inadequate.

(b) Size of wagon order is contingent on budget allocation for the purpose.

(c) Orders for trailers will partly fill the capacity.

(d) As on date, the company has orders on hand worth Rs. 20 crores excluding the Railway wagon orders. The company is making sustained efforts to diversify its product-mix so as to include manufacture of Defence Trailers, Coal Handling Plants, diesel Rail Cranes and Laddle cranes for Steel Plants and Spinning and Drawing Frames for the Jute Industry.

Military Truck Accident in Kohima

2802. SARDAR SWARAN SINGH SOKHI: Will the Minister of DEFENCE be pleased to state:

(a) whether eight military personnel died on the spot and eight others were injured seriously in a truck accident in Kohima on the 10th March, 1976;

(b) if so, the causes of accident and the compensation paid to the next of kin of the dead and injured; and

(c) whether Government propose to provide suitable jobs to the widows and assistance for education of children of those killed?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) to (c). In a vehicle accident that occurred on Chakabama-Kohima Road on the 9th March 1976, seven Army personnel